

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

16.

**IA 1321(MB)2021 IN
C.P. (IB)/4716(MB)2018**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Phoenix Arcprivate Limited

Vs

Genrx Pharmaceutical Pvt Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Aniruth Purushothaman, Ld. Counsel for the Applicant present. Mr. S.M. Shettgar, Ld. Counsel for the Respondent No.5 present. Mr. Ajinkya Kurdukar, Ld. Counsel for the Respondent No.1, R-2, R-5, R-6, R-14, R-15, present.
2. Registry is directed to issue notice to the remaining Respondents i.e. R-3, R-4, R-6, R-13 and R-14 intimating the next date of hearing.
3. List this matter for hearing on **24.06.2024**.

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)